

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :17/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1701-AT11A.M.

406-ADMISSION-CODE-COLOLOCATION-AT11.05AM

1	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI	Trilegal
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722 -ADMISSION-COURTCODE-GLOBALAO-AT11.08AM

2	Misc. Application	1680/2022	Nilesh Pandya-EXEMPTION Vs. SEBI	Kishanbhai Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000056/2023)				
4	Misc. Application	1681/2022	Nilesh Pandya-DELAY Vs. SEBI	Kishanbhai Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000056/2023)				
3	Misc. Application	1682/2022	Vishalkumar Borisha-EXEMPTION Vs. SEBI	Krishnakant Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000057/2023)				
	Misc. Application	1683/2022	Vishalkumar Borisha-DELAY Vs. SEBI	Krishnakant Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000057/2023)				
4	Misc. Application	1684/2022	Manoj Khalas-EXEMPTION Vs. SEBI	Ashokbhai Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000058/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1685/2022	Manoj Khalas-DELAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0000058/2023)				
	SEBI Appeal	56/2023	Nilesh Kishanbhai Pandya Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001680/2022		
Sub Matter :		Misc. Application/0001681/2022		
	SEBI Appeal	57/2023	Vishalkumar Krishnakant Borisha Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001682/2022		
Sub Matter :		Misc. Application/0001683/2022		
	SEBI Appeal	58/2023	Manoj Ashokbhai Khalas Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001684/2022		
Sub Matter :		Misc. Application/0001685/2022		
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-AT11.12AM</u>				
	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
5	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		
Sub Matter :		Misc. Application/0000737/2022		
Sub Matter :		Misc. Application/0000949/2022		
14	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) :		Misc. Application/0001183/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS
	Misc. Application	737/2022	AKRUTI NIRMITI LIMITED AND ORS.-INTERIM RELIEF A-5 Vs. SEBI	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	Misc. Application	949/2022	Aakruti Nirmiti Ltd Vs. SEBI	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000608/2021)				
<u>826-DISPOSAL-COURTCODE-WINSOMEYARN SGDR-AT11.15AM</u>				
6	SEBI Appeal	183/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000296/2022				
Sub Matter(Disposed) : Misc. Application/0000297/2022				
Sub Matter(Disposed) : Misc. Application/0000298/2022				
	SEBI Appeal	263/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000432/2022				
Sub Matter : Misc. Application/0000433/2022				
	Misc. Application	432/2022	ASHISH BAGRODIA-COD Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				
	Misc. Application	433/2022	ASHISH BAGRODIA-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>814-DISPOSAL-COURTCODE-FINEWAIVER-AT11.20M</u>				
7	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
Sub Matter(Disposed) :		Misc. Application/0000438/2022		
Sub Matter :		Misc. Application/0000942/2022		
	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	
(Main Matter Number :SEBI Appeal/0000239/2022)				
<u>865-DISPOSAL-COURTCODE-GITANJALIWTM-11.25A.M.</u>				
8	SEBI Appeal	351/2022	RAKESH GIRDHARLAL GAJERA Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000628/2022		
Sub Matter :		Misc. Application/0000909/2022		
	Misc. Application	909/2022	SEBI-DELAY IN REPLY Vs. Rakesh Girdharlal Gajera	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000351/2022)				
<u>867-DISPOSAL-COURTCODE-ACROPETALAO-11.30AM</u>				
9	SEBI Appeal	353/2022	SHOBHA SUDHAKAR ACHARYA Vs. SEBI	R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000630/2022		
Sub Matter(Disposed) :		Misc. Application/0000631/2022		
Sub Matter :		Misc. Application/0000632/2022		
Sub Matter :		Misc. Application/0001118/2022		
	Misc. Application	632/2022	SHOBHA SUDHAKAR ACHARYA-SEEKING DIRECTION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000353/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1118/2022	SEBI-DELAY IN REPLY Vs. SHOBHA ACHARYA	Mansukhlal Hiralal and Co SUDHAKAR R V LEGAL

(Main Matter Number :SEBI Appeal/0000353/2022)

962-DISPOSAL-COURTCODE-CORALHUB-11.35AM

10	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
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Sub Matter(Disposed) : Misc. Application/0000554/2022
 Sub Matter : Misc. Application/0001361/2022

	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
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Sub Matter : Misc. Application/0001647/2022

	Misc. Application	1361/2022	SEBI-DELAY IN REPLY Vs. Gopal S Chandrashekhar	MANSUKHLAL HIRALAL COMPANY AND
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(Main Matter Number :SEBI Appeal/0000522/2022)

	Misc. Application	1647/2022	SEBI-DELAY IN REPLY Vs. Gopal S. Chandrashekhar	MANSUKHLAL HIRALAL COMPANY AND Joby Mathew and Associates
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(Main Matter Number :SEBI Appeal/0000523/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>508-DISPOSAL-COURTCODE-PUSHKARNSE-11.40A.M</u>				
11	EBI Appeal	597/2022	Shree Pushkar Chemicals and Fertilisers Ltd. Vs. NSE AND BSE	AMIT JASTE AND KARAN VARMA ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001075/2022				
Sub Matter(Disposed) : Misc. Application/0001076/2022				
<u>288-ADMISSION-COURTCODE-SCORES-AT11.45AM</u>				
12	EBI Appeal	796/2022	Abhishek Soni Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001128/2022				
Sub Matter : Misc. Application/0001781/2022				
	SEBI Appeal	797/2022	Dhaval Soni Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001129/2022				
	SEBI Appeal	798/2022	Harshad Panchal Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001130/2022				
	SEBI Appeal	799/2022	RADHAKRISHNA BROKING Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001131/2022				
	SEBI Appeal	800/2022	SONAL PATEL Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001132/2022				
	SEBI Appeal	801/2022	UMESH PATEL Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001133/2022				

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	Misc. Application	1781/2022	SEBI-DELAY IN REPLY Vs. ABHISHEK SONI	VIDHI PARTNERS Advocate Amit Gupta
(Main Matter Number :SEBI Appeal/0000796/2022)				
<u>839DISPOSAL-COURTCODE-ABHISHEKAO-AT11.50AM</u>				
13	Misc. Application	1326/2022	ABHISHEK ARORA-INTERIM STAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000029/2023)				
	Misc. Application	1362/2022	JITENDRA SINGH-INTERIM STAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000030/2023)				
	Misc. Application	1364/2022	ANIL KUMAR-INTERIM STAY Vs. SEBI	Gaurav Bhardwaj Advocate
(Main Matter Number :SEBI Appeal/0000031/2023)				
	SEBI Appeal	924/2022	Lata Bejgam Vs. SEBI	Visesha Law Services
	SEBI Appeal	925/2022	Jospeh Polisetty Vs. SEBI	Visesha Law Services
	SEBI Appeal	926/2022	Perraju Pericharla Vs. SEBI	Visesha Law Services
	SEBI Appeal	927/2022	Shiva Kumar Komaravelli Vs. SEBI	Visesha Law Services

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	SEBI Appeal	29/2023	ABHISHEK ARORA Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001326/2022		
	Sub Matter(Disposed) :	Misc. Application/0001327/2022		
	SEBI Appeal	30/2023	JITENDRA SINGH Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter :	Misc. Application/0001362/2022		
	Sub Matter(Disposed) :	Misc. Application/0001363/2022		
	Sub Matter :	Misc. Application/0000054/2023		
	SEBI Appeal	31/2023	ANIL KUMAR Vs. SEBI	Gaurav Bhardwaj Advocate
	Sub Matter :	Misc. Application/0001364/2022		
	Sub Matter(Disposed) :	Misc. Application/0001365/2022		
	Sub Matter :	Misc. Application/0000055/2023		
52	Misc. Application	54/2023	JITENDRA SINGH-EXEMPTION Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000030/2023)				

701DISPOSAL-COURTCODE-NUTRAPLUSWTM-AT11.55AM

14	EBI Appeal	930/2022	ARG MANAGEMENT SOLUTIONS PVT. LTD. Vs. SEBI	Shah and Ramaiya
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